

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. VINDHYAVASINI BUILDCON PRIVATE LIMITED
(Engaged in Construction of Road Projects, Regd office at Mumbai)
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | | |
|-----------------------------|--|---|
| 1. | Name of the corporate debtor along with PAN/ CIN/ LLP No. | M/s. VINDHYAVASINI BUILDCON PRIVATE LIMITED PAN: AAECV1943L CIN: U45309MH2012PTC235800 |
| 2. | Address of the registered office Address other than R/o | - Flat No. 101, OG-III, Oberoi Garden, Thakur Village Off Western Express Highway, Kandivali (E), Mumbai City MH 400101 - NA |
| 3. | URL of website | Not available |
| 4. | Details of place where majority of fixed assets are located | This company is a SPV for widening and maintenance of Bherlaphata-Amdapur-Khamgoan road in Maharashtra on BOT basis. |
| 5. | Installed capacity of main products/ services | This company is a SPV for widening and maintenance of Bherlaphata-Amdapur-Khamgoan road in Maharashtra on BOT basis. |
| 6. | Quantity and value of main products/ services sold in last financial year | Company incorporated as a SPV and has only one contract |
| 7. | Number of employees/ workmen | According to the records/books of accounts, there are no workers and employees as on Insolvency commencement date |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | The Resolution Applicant can get the said information by sending an email to RP at cirp.vvbpl@gmail.com / nvsheth@mkindia.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Minimum Net worth: Rs.10 Crore being the average of the last three financial years wherein the latest financial year being 31.03.2022; and Minimum Turnover: Rs.25 Crore average Annual turnover of being the average of the last three financial years wherein the latest financial year being 31.03.2022 |
| 10. | Last date for receipt of expression of interest | 24 th September 2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 25 th September 2023 |

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| 12. | Last date for submission of objections to provisional list | 30 th September 2023 |
| 13. | Process email id to submit EOI | cirp.vvbpl@gmail.com |

Signature of the Resolution Professional: **IP Naren Sheth**

Registration Number of the Resolution Professional: **IBBI/IPA-001/IP-P00133/2017-18/10275**

Registered Address of the Resolution Professional:
**1014, PRASAD CHAMBER, TATA ROA DNO.1,
OPERAHOUSE, MUMBAI 400004**

For (Name of the Corporate Debtor):

M/S. VINDHYAVASINI BUILDCON PRIVATE LIMITED.



A handwritten signature in blue ink, appearing to be "Naren Sheth", written over a light blue grid background.

Date: **09th September 2023**

Place: Mumbai